

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



C.P.No.112/241-242/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2019**

Name of the Company: Harsh Dubal & Anr
V/s
White River Corporation Pvt Ltd & Ors

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pranjal Buch	Advocate	Peti'Home	
2.	Ms. Himani Chhabra for Jhakkar & Patwa	Adv	Respondent	

ORDER


The parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned

List the matter on 11.10.2019



(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)



(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 6th day of September, 2019.